

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 783**  
TO BE ANSWERED ON 25/07/2025

**PROGRESS OF PMAY-G RURAL HOUSING TARGETS**

783 Shri Narhari Amin:

Will the Minister of Rural Development be pleased to state:

- (a) the status of the recent decision of the Union Cabinet approving the implementation of the Pradhan Mantri Awas Yojana–Gramin (PMAY-G) for the period FY 2024–25 to 2028-29, aimed at constructing 2 crore additional rural houses, along with the remaining houses under the earlier target of 2.95 crore by March 2025; and
- (b) whether the Ministry will provide State-wise data as of June 2025 on the total number of houses- sanctioned, completed and under construction against the earlier target allocated till FY 2023–24?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(DR. CHANDRA SEKHAR PEMMASANI)

(a): In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to eligible rural households with an overall target to construct 4.95 crore pucca houses with basic amenities by 2029. The Union Cabinet approved the implementation of the Pradhan Mantri Awas Yojana – Gramin (PMAY-G) for construction of 2 crore additional rural houses during FY 2024-25 to 2028-29. As on 21.07.2025, out of the cumulative target of 4.95 crore houses, 4.12 crore houses have been allotted to the States/UTs out of which 3.84 crore houses have been sanctioned and more than 2.80 crore houses have been completed.

(b): The State-wise progress of the houses against the earlier target of 2.95 cr allocated till Financial Year 2023–24 as on 30.06.2025 is given in **Annexure**.

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**Annexure**

Annexure referred to in reply to part (b) of Rajya Sabha Unstarred Question No. 783 to be answered on 25.07.2025 regarding Progress Of Pmay-G Rural Housing Targets

State-wise details of houses sanctioned and completed under PMAY-G against the target of 2.95 crore allocated till FY 2023-24

[in no]

<b>State Name</b>	<b>Target allotted by Ministry</b>	<b>Houses Sanctioned</b>	<b>Houses Completed</b>
Andaman And Nicobar	3,424	2,593	1,300
Andhra Pradesh	2,46,430	2,46,425	88,623
Arunachal Pradesh	35,937	35,591	35,591
Assam	20,51,842	20,46,500	19,95,417
Bihar	37,01,362	37,00,598	36,67,204
Chhattisgarh	11,76,142	11,76,133	11,14,498
Dadra And Nagar Haveli & Daman And Diu	11,364	10,935	5,020
Goa	257	254	242
Gujarat	6,03,343	6,00,977	5,69,623
Haryana	29,402	29,389	28,882
Himachal Pradesh	29,138	28,245	27,181
Jammu And Kashmir	3,36,498	3,34,775	3,13,268
Jharkhand	15,92,160	15,92,116	15,66,772
Karnataka	2,41,409	2,35,663	1,52,771
Kerala	35,157	35,106	34,194
Ladakh	3,004	3,004	3,004
Lakshadweep	45	45	45
Madhya Pradesh	37,99,546	37,97,888	36,85,037
Maharashtra	13,74,105	13,56,087	12,72,946
Manipur	1,01,550	1,01,549	38,022
Meghalaya	1,88,034	1,85,772	1,49,254
Mizoram	29,967	29,959	25,303
Nagaland	48,830	48,760	36,213
Odisha	27,25,585	27,07,857	23,79,238
Puducherry*	-	-	-
Punjab	39,689	39,506	38,539
Rajasthan	17,16,779	17,15,137	16,98,325
Sikkim	1,399	1,397	1,393
Tamil Nadu	7,47,202	7,26,141	6,41,447
Telangana*	-	-	-
Tripura	3,76,913	3,76,279	3,71,102
Uttar Pradesh	36,14,870	36,12,059	35,97,587
Uttarakhand	69,194	68,534	68,218
West Bengal	45,69,423	45,69,032	34,19,409
<b>Total</b>	<b>2,95,00,000</b>	<b>2,94,14,306</b>	<b>2,70,25,668</b>

\* Puducherry & Telangana are not implementing PMAY-G.

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